

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No.511/98

Wednesday this the 28th day of February, 2001.

CORAM

HON'BLE MR. A.M.SIVADAS, JUDICIAL MEMBER
HON'BLE MR. G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

R. Jyothi Prakash
S/o K.K.Rama Kamath
Transmission Assistant
Office of the Sub Divisional Engineer
Telecom, Aluva, residing at
H.No.48/1426, Elamakkara,
Cochin-26.

...Applicant

By advocate Mr. M.R.Rajendran Nair

Versus

1. The Chief General Manager
Telecommunications
Kerala Circle, Trivandrum.
2. The Principal General Manager
Telecom, Panambilly Nagar
Ernakulam, Kochi-36.
3. Union of India represented by
Secretary
Department of Telecommunication.
4. M/s Bharath Sanchar Nigam Ltd
represented by the CGMT
Kerala Circle
Trivandrum.

...Respondents

By advocate Mr.Govind K.Bharathan, SCGSC

The application having been taken up on 28th February, 2001, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.M.SIVADAS, JUDICIAL MEMBER

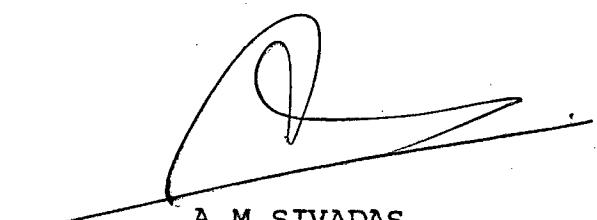
No steps taken to implead the legal heirs of the applicant who was already reported dead. Accordingly the Original Application is dismissed.

Dated 28th February, 2001.



G.RAMAKRISHNAN
ADMINISTRATIVE MEMBER

aa.



A.M.SIVADAS
JUDICIAL MEMBER